

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.303

New IA-1357/22, 1376/22, 2696/21, 2663 /2021 in
IB-1348 /ND/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr. ..FINANCIAL CREDITOR
VS.

Earthcon Universal Infratech Ltd .. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 30.3.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS,
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : For the Applicant - Dhruv Gupta, Adv

For the CD : UN SINGH Adv for Gr. Noida Authority

For the RD :

ORDER

Since the Court is not sitting today due to some administrative reasons,
the matter is adjourned to 18.5.2022.


(Madhu Narula)
Court Officer